

trial Development Corporation Limited are not yet been settled;

(b) if so, the reasons thereof; and

(c) the time by which this dispute is likely to be settled?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) to (c). The Himachal Pradesh State Industrial Development Corporation Limited had applied for a letter of intent to the Government of India in August, 1987 for manufacture of fire protective steel doors in collaboration with M/s. Gerhardt & Buck, a German company. They were advised on October, 1987 to file a composite application since the project involved foreign collaboration and import of capital equipment. The revised application as advised was not filed by the Himachal Pradesh State Industrial Development Corporation Limited. There is no outstanding dispute in the matter.

CBI Inquiry into Maruti Udyog Ltd.

3722. SHRI BARE LAL JATAV:
SHRI MOHAN RAWALE:
SHRI MRUTYUNJAYA
NAYAK:
SHRI KALKA DAS:
SHRIMADAN LAL KHURANA:
SHRI ANNA JOSHI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have since taken any action on the C.B.I. report about the alleged irregularities in the Maruti Udyog Limited;

(b) if so, the details thereof;

(c) if not, the reasons thereof; and

(d) the time by which permission is likely to be granted to the C.B.I. for registering cases against officials of the Maruti Udyog Limited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES (SHRI P.K. THUNGNON): (a) to (d). The matter is still under consideration.

UPSC Emamination Centre In Hilly Districts

3723. MAJ. GEN. (RETD). BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to open UPSC and SSC examination centres at Srinagar, Almora or nearby places in hills in view of the fact that a number of job aspirants have to go to far off places like Delhi to appear in the examinations conducted by UPSC and SSC at heavy expenses;

(b) if so, the time by which these centres are proposed to be opened; and

(c) if not the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (c). Union Public Service Commission has a regular examination centre at Bareilly to serve the need of candidates hailing from hilly districts of Uttar Pradesh. Similarly, Staff Selection Commission has a regular examination centre at Deheradun (and an additional centre at Bareilly for Clerks Grade Examination) for this purpose. There is no proposal at present to open another centre in hills of Uttar Pradesh as the existing arrangements are found adequate.